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\* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ **RFA 77/2024** 

SMT. JAGJEET KAUR .....Appellant

Through: Mr. Raghvendra Mohan, Advocate.

versus

SMT. PATVINDER KAUR .....Respondent

Through: None.

**CORAM:** 

HON'BLE MR. JUSTICE GIRISH KATHPALIA

ORDER

**%** 

08.01.2025

[Physical Hearing/Hybrid Hearing (as per request)]

## CM APPL. 70923/2024 (stay)

- 1. In furtherance of last order, it is explained by learned counsel that the appeal (RFA 78/2024) against the preliminary decree is now listed on 21.04.2025.
- 2. Accordingly relist on 21.04.2025.

GIRISH KATHPALIA, J

**JANUARY 8, 2025/***ry* 

Click here to check corrigendum, if any